SUPREME COURT OF INDIA

Dated: 18th August, 2020

CIRCULAR

In consolidation of all Circulars issued earlier notifying helpline numbers for various purposes, this is to reiterate that the following helplines had been established from time to time, which are available during working hours on all working days:

S.No.	Purpose	Contact Person	Contact Nos.
1.	Filing/ Re-filing/ curing defects	Landline	011-23111482 011-23112265
		Mr. B. L. N. Achary	+91 9810594145
2.	E-Filing	Mr. Sunny	+91 8802747733
		Mr. Rahul	+91 9716266054
3.	Mentioning	Landline	011-23111428
		Mr. J. S. Rawat	+91 9873015981
4.	Listing	Landline	011-23382367 011-23112369
5.	Video Conferencing/ Virtual Courts		1881 *
		Mr. Avadesh Kumar	+91 9312570277
		Mr. Tejinder Singh	+91 9811942489
6.	Video Conferencing for interaction with Party-in-Person	Branch Officer	011-2311 (Section to give their PABX number)
7.	Supreme Court Library	Mr. Mazhar Khan Mr. B. B. Khare Mr. B. A. Rao	011-23389248

^{*} established pursuant to directions contained in the Order dated 06.4.2020 passed by this Hon'ble Court in Suo Moto Writ (Civil) No.5/2020.

The Advocates, party-in-person and all concerned facing difficulty may contact the dedicated helpline numbers for the issues/problems detailed hereinabove.

sd/(Sanjeev S. Kalgaonkar)
Secretary General